

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2968**  
ANSWERED ON 18.03.2026

SVAMITVA SCHEME

2968 # Shri Subhash Barala:

Shri Ashokrao Shankarrao Chavan:

Shri Kesridevsinh Jhala:

Shri Aditya Prasad:

Shri Brij Lal:

Dr. Parmar Jashvantsinh Salamsinh:

Smt. Seema Dwivedi:

Shri Narayana Koragappa:

Shri Masthan Rao Yadav Beedha:

Shri Sadanand Mhalu Shet Tanavade:

Dr. Bhagwat Karad:

Shri Amar Pal Maurya:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the number of property cards distributed under the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme so far, State-wise details thereof, including Uttar Pradesh;
- (b) the steps taken to ensure completion of property card distribution in all remaining unmapped villages;
- (c) details of the villages mapped using drone technology and the timeline for achieving full coverage;
- (d) the manner in which the scheme has contributed to reduction of property-related disputes in rural areas; and
- (e) the extent of share of women beneficiaries recognized as owners or co-owners under SVAMITVA?

## ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) Under the SVAMITVA Scheme, as on 11<sup>th</sup> March 2026, drone survey has been completed in 3.29 lakh villages out of targeted 3.44 lakh villages. 3.10 crore property cards have been prepared for 1.87 lakh villages and 2.65 crore property cards have been distributed. In Uttar Pradesh, 1.15 crore Property Cards have been prepared and 1.01 crore Property Cards have been distributed. The State/UT-wise details of Property Cards prepared and distributed and are at Annexure-I.

(b) and (c) As on 11 March 2026, drone survey has been completed in 3.29 lakh villages out of targeted 3.44 lakh villages. Ministry of Panchayati Raj provides funds to Survey of India for completion of drone survey and Maps preparation. Subsequent activities such as ground truthing, preparation and distribution of property cards are undertaken by States/UTs. Ministry of Panchayati Raj is continuously engaging with States/UTs and Survey of India for monitoring the progress of the Scheme and for timely completion of the Scheme.

(d) The SVAMITVA Scheme aims to demarcate rural inhabited land using drone survey and Continuously Operating Reference Stations technology to create high accuracy maps of abadi areas of villages. These highly accurate maps help reduce property-related disputes by clearly demarcating property boundaries and creating Record of Rights. Furthermore, transparent process of ground verification and dispute resolution ensures that ownership records are finalized fairly and accurately.

(e) Ministry of Panchayati Raj does not maintain gender-wise record of number of beneficiaries. However, some states have also provisioned for co-ownership of women in property cards such as Madhya Pradesh, Haryana, Karnataka, Mizoram, Chhattisgarh, J&K, Puducherry, Daman & Diu and Dadra Nagar Haveli.

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**Annexure-I**

Annexure referred to in reply to part (a) of the Rajya Sabha Un Starred Question No. 2968 answered on 18.03.2026 regarding 'SVAMITVA Scheme'

Summary

S. No.	States/Uts	Notified Villages	Drone Flying Completed Villages	Number of villages which property card prepared	Number of property cards prepared	Number of property cards distributed
1	Andaman & Nicobar Islands	186	186	141	7409	7409
2	Andhra Pradesh	13321	13321	1067	530351	0
3	Arunachal Pradesh	3647	3647	0	0	0
4	Assam	946	946	0	0	0
5	Chhattisgarh	15791	15791	2557	196757	92545
6	Dadra Nagar Haveli & Daman Diu	80	80	75	4397	4397
7	Delhi	31	31	0	0	0
8	Goa	410	410	410	672646	672646
9	Gujarat	15025	14900	10122	1658089	1232223
10	Haryana	6260	6260	6260	2515646	2515646
11	Himachal Pradesh	15196	13981	364	5419	5395
12	Jammu and Kashmir	4429	4402	1294	43910	39418
13	Jharkhand	757	240	0	0	0
14	Karnataka	30715	26039	5032	1054754	336779
15	Kerala	597	597	0	0	0
16	Ladakh	232	232	225	18788	15623
17	Lakshadweep Islands	10	10	10	13563	13563
18	Madhya Pradesh	43014	43014	39813	6576707	5418319
19	Maharashtra	37819	37612	22609	3785481	3785481
20	Manipur	2555	209	0	0	0
21	Mizoram	568	568	30	4041	1,155
22	Odisha	2724	2724	43	1716	1,716
23	Puducherry	96	96	92	2801	2,801
24	Punjab	12083	10458	386	53591	4581
25	Rajasthan	36,300	35929	15163	1443423	1443423
26	Sikkim	1	1	0	0	0
27	Tamil Nadu	3	3	0	0	0
28	Telangana	5	5	0	0	0
29	Tripura	898	19	893	571783	571783
30	Uttar Pradesh	90573	90573	73713	11582743	10131232
31	Uttarakhand	7441	7441	7441	278229	278,229
	Total	3,44,001	3,29,374	1,87,665	3,10,10,249	2,65,70,115

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